NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/ BB/2017	-	For filing objections	Rule 6 of	Impact Safety Glass Works Pvt Ltd Vs SBI

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NO.

RAJESH S. ADVOCATE

Secured Orditor Magal.

Dr. k. S. Pavichardran, PCC

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S. Jenjalakihni, Adv. For Corporate

Debtor

For less to Company

Senteries Up.

<u>ORDER</u>

Counsel for Petitioner is present. Counsel for SBI is present. Counsel for Petitioner reported that, Petitioner/Corporate Applicant wanted to withdraw the main petition and requested time to file memo. List it on 31/01/0218.

Member (T)

Member (J)